Annexure-8

Name of the Corporate Debtor : WARDEN SURGICAL COMPANY PRIVATE LIMITED; Date of commencement of CIRP: 09/01/2023;

List of Creditors as on 10/05/2023

Operational creditors (other than Workmen and Employees and Government Dues)

(Amount in ₹)

| Sl. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarant ee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Noor Furniture | 25-04-2023 | 12,48,509 | 7,25,879 | Unsecured Operational Debt | NA | NA | NA | NA | NA | NA | 5,22,630 | - | 1. The Interest clause is not mentioned in the submitted Purchase orders;<br><br>2. No supporting document has been submitted stating the payment of interest in case of outstanding dues by the Corporate Debtor to Noor Furniture<br><br>Owing to the aforesaid reasons, the interest amount claimed has been rejected |
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